CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 30/RP/2026 alongwith 149/IA/2026

Subject	:	Petition seeking for review of the order dated 1.11.2025 in Petition No. 496/MP/2024 (On admission)
Petitioner	:	TANGEDCO
Respondent	:	BALCO and Ors.
Date of Hearing	:	**13.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Rahul Ranjan, Advocate, TANGEDCO Shri Hemant Singh, Advocate, BALCO Shri Mridul Chakravarty, Advocate, BALCO Ms. Alchi Thapliyal, Advocate, BALCO

Record of Proceedings

The matter was called out for a virtual hearing on '*admission'*.

2. During the hearing the learned counsel for the petitioner sought an adjournment on the ground of the non-availability of the arguing counsel. Learned counsel appearing for the Respondent, BALCO, did not object to the said request. Accordingly, the matter was adjourned.

3. The Review Petition will be listed for hearing on '*admission' on* **10.11.2026 at 2.30 P.M**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)